

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2194
ANSWERED ON:06.12.2012
TRANSFER OF FUNDS TO STATES
Toppo Shri Joseph

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to release the Programme funds for various rural development schemes directly to the Districts Panchayats in place of States including North-Eastern States of the Country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to review/amend this procedure and transfer the funds to the respective State Governments ; and
- (d) if so, the time by which the said review/amendment will be implemented ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)&(b): The Ministry of Rural Development implements rural development schemes of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Swarnjayanti Gram Swarozgar Yojana / National Rural Livelihood Mission (SGSY/NRLM) now known as Aajeeevika, Indira Awaas Yojana (IAY), Integrated Watershed Management Programme (IWMP) and Pradhan Mantri Gram Sadak Yojana (PMGSY) through the State Governments/Union Territories Administration in the rural area of the country and funds are released directly to District Rural Development Agencies (DRDAs), State Governments/UT Administrations and Implementing Agencies as per the programme guidelines.

(c)&(d): No such proposal to modify the procedures and transfer of funds to various State Governments/UTs is under consideration.